

12.16 hrs.

**PAPERS LAID ON THE TABLE
ANNUAL ADMINISTRATION REPORT OF
D.D.A. FOR 1974-75, GUJARAT TOWN
PLANNING AND URBAN DEVELOPMENT
ACT, AND CERTIFIED ACCOUNTS OF
D.D.A. FOR 1971-72, ETC.**

THE MINISTER OF STATE IN
THE MINISTRY OF WORKS AND
HOUSING (HRI H. K. L. BHAGAT):
I beg to lay on the Table:—

- (1) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, for the year 1974-75, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-11168/76.]
- (2) A copy of the Gujarat Town Planning and Urban Development Act, 1976 (President's Act No. 27 of 1976) (Hindi and English versions) published in Gazette of India dated the 21st June, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-11169/76.]
- (3) A copy of the Certified Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1971-72 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-11170/76.]

**TAMIL NADU PANCHAYATS (EXTENSION
OF TERM OF OFFICE) ACT AND TAMIL
NADU PANCHAYAT UNION COUNCILS
(EXTENSION OF TERM OF OFFICE)
ACT.**

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE

AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): On behalf of Shri Shah Nawaz Khan, I beg to lay on the table a copy each of the following President's Acts (Hindi and English versions) under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976:—

- (1) The Tamil Nadu Panchayats (Extension of Terms of Office) Act, 1976 (President's Act No. 32 of 1976) published in Gazette of India dated the 29th July, 1976.
- (2) The Tamil Nadu Panchayat Union Councils (Extension of Terms of Office) Act, 1976 (President's Act No. 33 of 1976) published in Gazette of India dated the 31st July, 1976.

[Placed in Library. See No. LT-11171/76].

**OFFICIAL LANGUAGES (USE FOR OFFICIAL
PURPOSES OF THE UNION) RULES, 1976**

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy of the Official Languages (Use for Official purposes of the Union) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1052 in Gazette of India dated the 17th July, 1976, under sub-section (2) of section 8 of the Official Languages Act, 1963. [Placed in Library. See No. LT-11172/76.]

**NOTIFICATIONS UNDER CUSTOMS ACT,
AND CUSTOMS TARIFF ACT, ETC.**

THE MINISTER OF STATE IN
CHARGE OF THE DEPARTMENT
OF REVENUE AND BANKING